

(6)

C.P. 49/89 Filed
by the Adm. for the
applicant Based on
7.9.89

Dated: 7/9/89:

Mr. Mohite for the
applicant. Issue notice to the
Respondents in Contempt
Petition No. 49/89 Returnable
on 23/10/89.

P
6/9

P. S. Chaudhary
(P.S. CHAUDHURY) (P.S. SHAH)
MCA V/C.

Notices are issued
to the All Respondents
on dt 26-9-89
N80
26-9-89

Dated: 23/10/89:

None present for the
applicant. Mr. Patel, Head Clerk
is present for the Respondents,
he files reply of the Respondents
to Contempt Petition and
Vakalatnama of Mr. R. M.
Agarwal, Senior Counsel.
In fact Mr. Agarwal was
appearing for the Respondents.
It was at a later stage
that Mr. Masurkar appeared
for the Respondents. But,
now Mr. Masurkar ~~now~~
requests that he should be
allowed to withdraw his
appearance. He is allowed to
do so. Keep the case on
1/12/89 for orders on the
Contempt Petition. We also
find that the Respondents
have not filed their reply
to the main petition. Res-
pondents should file their

NOTICE IS ISSUED
to R.M. Agarwal
Sr Counselor.

31.1.90

N
31/1/90

contd...